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- (2) The State Drugs Control authorities were advised to weed out therapeutically nonessential drugs while recommending raw materials wi.h a view to conserving raw materials, particularly Vitamins, the overages added by firms in vitamin products were restricted to the minimum.
- (3) Government have been prevailing on firms to import only essential drugs.
- (4) The list of Essential Drugs published in the Import Tra^e Control policy was revised to cover only the critically essential drugs so that established importers could import only those items. Barter deals and Export Promotion Scheme licences were also recommended to be made valid for the import of only critically essential drugs.
- (5) Import licences for special drugs reuired for personal use were recommended.

Attempts are being made in collaboration with the C.S.i.R. to develop essential drugs from indigenous sources.

COMMITTEE TO CHECK PRICE RISE IN DELHI

- ◆309. SARDAR RAM SINGH: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that a Committee has been set up to check price rise in Delhi;
- (b) whether the Home Minister is associated with the Committee; and
- (c) what steps are proposed to be taken by the Committee to achieve their objective?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) A Committee of traders, industrialists and officials was set up, in the context of the emergency arising from the hostilities with Pakistan, to help in maintaining price stability.

- (b) Yes, Sir.
- (c) Tlie Committee has not yet taken any decisions in this regard. However, statutory rationing has been introduced in Delhi in respect of essential commodities.

SHIFTING OF GOVERNMENT OFFICES

310. SHRIMATI TARA RAMCHANDRA SATHE: Will the Minister *ot* Works, Housing and Urban Development be pleased to refer to the reply given to Starred

- question No. 430 in the Rajya Sabha on the 24th November, 1965 and state :
- (a) when the Government offices, mentioned in the list referred to in reply to the above question are going to be shifted out of Delhi and to which place each is proposed to be shifted; and
- (bj what are the reasons, if any, advanced by each such office against its being moved out of Delhi?

lin MINIS I ER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) and (b) 13 out of the 16 offices mentioned in the list are proposed to be shifted to Faridabad. It has not yet been possible to shift these offices to Faridabad as the office accommodation constructed at that station has been allotted to meet emergent needs. When this accommodation becomes available the offices proposed for shifting to Faridabad will be shifted. One office has, however, .been allotted some residential quarters for use as office accommodation temporarily and that office is in the process of shifting. Proposals as to whether some more offices could be shifted to residential quarters are being considered.

In the case of one of the remaining three offices, the Punjab Government has been requested to shift (hem out of the Capital by the 29th February, 1966. The ca->es of the other two offices are being reconsidered in view of the lack o'f suitable office and residential accommodation in Calcutta and Simla where the offices were proposed to be shifted.

List of offices proposed to be shifted out of Delhi

- 1. Exploratory Tubewells Organisation.
- 2. Plant Protection, Quarantine and Storage Directorate.
- 3. Indian Council of Agricultural Research.
- 4. Department of Lighthouses and Lightships.
- 5. Department of Tourism (Distribution Unit)
- Publication Division of the Ministry of Information and Broadcasting.
- 7. National Sample Survey Directorate.
- 8. National Projecis Construction Corporation.

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- 9. Central Hindi Directorate.
- 10. Registrar of Newspapers for India.
- 11. Central Warehousing Corporation.
- 12. Bureau of Correctional Services.
- 13. Regional Office of the Iron and Steel Controller.
- 14. Water Wing of the Central Water and Power Commission.
- *15. Fertilizer Corporation of India.
- *16. Bhakra and Beas Dam Designs Directorate
- * Portions of (hese offices have already been (shifted.

इंडस्ट्यल डेवलपमेंन्ट बैंक आफ इंडिया

*311. श्री भगवत नारायण भागव : क्या विसा मंत्री यह वताने की कृपा करेंगे कि:

- (क) 1966 के वर्ष के लिए अपने ऋण देने के अपने कार्यों का विकास तथा विस्तार करने के लिये इंडस्टियल डैवलपमेंट बैंब आफ इंडिया ने जो कार्यक्रम तैयार किया है, उसका ब्योरा क्या है; और -
- (ख) उनत वैक ने विविध वित्त निगमों के कितने शेयर ने जिये हैं ?

tfINDUSTRUL DEVELOPMENT BANK OF INDIA *311. SHRI B. N. BHARGAVA: Will the MinijSter of FINANCE be pleased to state:

to Questions

- (a) what are the details of the programme chalked out by the Industrial Development Bank of India for the development and expansion of its lending operations for the year 1966; and
- (b) what is the number of shares of the various finance corporations acquired by the said Bank ?]

वित्त मंत्री (भी शर्च-न्द्र चौधरी) : (क) विभिन्न उद्योग-धन्धों को दिलीय सहायता देने के सम्बन्ध में दैंश ने हाल ही में अपनी प्राथमिकताएं सुचित की है। इसने उद्योग-धन्धों को रुपया देनेवाली अन्य संस्थाओं के शेवर और बाण्ड खरीदे हैं। यह उद्योग-धन्धों से प्राप्त बहुत से प्रार्थना-पत्नों पर विचार कर रहा है जिनमें, खास तौर से रासायनिक खाद, सीमेंट, मिश्रित इस्पात और विशेष इस्पात तथा पेट्राकेमिकल्स के क्षेत्र में बहुत अधिक पूंजी लगाने की बात कही

(ख) सभाकी मेज पर एक विवरण रख दिया गया है।

विवरण

I. बन्य वित्तीय संस्थाओं औद्योगिक विकास बैंक द्वारा प्राप्त किये गये या प्राप्त किये जाने वाले शेयरों का विवरण

(1) भारतीय औद्योगिक वित्त निगम

पांच-पांच हुजार हवये के 8,346 शेयर जिनका कुल भूल्य 417. 30 लाख रुपया है।

(2) मदारा औद्योगिक निवेश निगम

एक-एक हजार इनये के 5,000 शेयर जिनका कुल मुल्य 50 लाख रुपया है।

(3) महाराष्ट्रवित्तीय निगम

सी-सी रुपये के 25,000 शेयर जिनका कुल मृत्य 25 लाख रूपया है (अभी खरीदे जाने हैं)।